

Bokaro (Chandrapora) line in last three years;

(b) average total daily expenditure on running these two trains for the same period;

(c) number of checking conducted against free trippers in 1978 and the amount collected from them;

(d) percentage of fan, light and water taps kept in order as on 1st January, 1979 and the average speed kept from their over all timing; and

(e) whether these two local trains could be easily improved on the major transport in the coalfield and if so, steps taken on that?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (e) Information is being collected and will be laid on the Table of the House.

P. F. outstanding against M/s. Jindal Aluminium Ltd., New Delhi

11100. SHRI R. L. P. VERMA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether M/s. Jindal Aluminium Limited, 1/6B, Asaf Ali Road, New Delhi are regular defaulters in the matter of depositing provident fund in respect of their employees to the Employees Provident Fund Commissioner;

(b) if so, since when they have not deposited the provident fund and full details thereof; and

(c) the action taker/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) The Employees' Provident Fund authorities have reported that M/s. Jindal Aluminium Limited, 1/6B, Asaf Ali Road, New Delhi have deposited the provident fund contributions upto March, 1979 in respect of their eligible

employees with the Regional Commissioner, Delhi.

(b) and (c) Do not arise

Applicability of Provident Fund Act to Journalists

11101. SHRI SACHINDRA LAL SINGHIA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Employees Provident Fund Act is applicable to the journalists;

(b) if so, whether the Delhi based accredited correspondents are getting benefit under the said Act;

(c) if so, the details thereof news paper wise; and

(d) the details of the action taken against the news paper management who have not implemented the Act for their correspondents?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (DR. RAM KRIPAL SINHA): (a) The Act is applicable to newspaper establishments employing twenty or more persons.

(b) to (d) Information is being collected.

Ad-hoc Executive Engineers of Roads Wing

11102. SHRI AGHAN SINGH THAKUR: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a number of officers of the Roads Wing promoted seven years ago as Executive Engineers are still continuing on ad-hoc basis; and

(b) if so, their number and reasons for not regularising them so far?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) Appointments on ad-hoc basis were mostly